

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NOTIFICATION

Dated Guwahati the 07th April, 2025

No.HC.VII-08/2024/2569/A. In partial modification to this Registry's earlier notification No.HC.VII-08/2024/1849/A dated 24.03.2025, Shri Ankur Bhuyan, Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati under order of transfer as Chief Judicial Magistrate, Sonitpur, will hand over charge of his Office to Smti Sangita Haloi, Secretary-cum-Registrar designate, Office of the Lokayukta, Assam, Guwahati.

No.HC.VII-08/2024/2570/A. In partial modification to this Registry's earlier notification No.HC.VII-08/2024/1856/A dated 24.03.2025, Smti Pronita Morang, Deputy Secretary, Assam State Legal Services Authority, under order of transfer as Joint Registrar (Vigilance), in the Principal Seat of the Gauhati High Court, Guwahati will hand over charge of her Office to the Member Secretary, Assam State Legal Services Authority.

No.HC.VII-08/2024/2571/A. In partial modification to this Registry's earlier notification No.HC.VII-08/2024/1912/A dated 24.03.2025, the designation of Shri Pranjit Hazarika, Judicial Magistrate First Class, Barpeta, be read as Sub Divisional Judicial Magistrate (M), Hatsingimari, South Salmara.

No.HC.VII-08/2024/2572/A. In partial modification to this Registry's earlier notification No.HC.VII-08/2024/1950/A dated 24.03.2025, the name of district and Head quarter against Shri Pallab Bordoloi be read as follows:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Shri Pallab Bordoloi	Kamrup (M)	Guwahati

By Order,
Sd- Romen Baruah
REGISTRAR (VIGILANCE)

Memo No.HC.VII-08/2024/2573-2586 /A

Dated 07.04.2025

Copy to:-

1. The L. R-cum-Commissioner & Secretary to the Govt. Of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Government of Assam, Legislative Department, Dispur, Guwahati.
3. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
4. The District and Sessions Judge, _____
5. The Member Secretary, Assam State Legal Services Authority.
6. Shri Ankur Bhuyan, Secretary-cum-Registrar Office of the Lokayukta, Assam, Guwahati
7. Smti Pronita Morang, Deputy Secretary, Assam State Legal Services Authority.
8. Smti Sangita Haloi, Secretary, District Legal Services Authority, Nalbari.



9. Shri Pranjit Hazarika, Judicial Magistrate First Class, Barpeta.
10. Shri Pallab Bordoloi, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Kamrup, Amingaon.
11. The Private Secretary to Hon'ble Mr/Mrs. Justice _____, Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
13. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt. In-charge), Gauhati High Court, Guwahati.
14. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

(Hierarchy of the Officers/Designation may kindly be ignored)


7/14/2015
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI